

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 27
ANSWERED ON 02.02.2023

SOLAR PARKS SANCTIONED IN ANDHRA PRADESH

27. SHRI BALASHOWRY VALLABHANENI
SHRI MAGUNTA SREENIVASULU REDDY

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether it is true that five solar parks of 4,200 MW capacity are sanctioned in Andhra Pradesh;
- (b) if so, the details thereof;
- (c) the details of the commissioned capacity of each of the said parks;
- (d) whether it is also true that some of the said parks have been fully commissioned;
- (e) if so, the details along with the generation capacity thereof; and
- (f) the time by which the remaining parks are likely to be commissioned?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER

(SHRI R.K. SINGH)

(a) to (c) The Government has approved 5 solar parks of 4100 MW capacity in Andhra Pradesh under the scheme for Development of Solar Parks. The details of solar park capacity approved and the projects commissioned therein are given below:

Solar Park	Approved Capacity (in MW)	Capacity Commissioned (in MW)
Ananthapuramu-I Solar Park	1400	1400
Kurnool Solar Park	1000	1000
Kadapa Solar Park	1000	250
Ananthapuramu-II Solar Park	500	400
Solar Wind Hybrid Park	200	0
TOTAL	4100	3050

(d)&(e) Yes, Sir. Two solar parks namely Ananthapuramu-I Solar Park and Kurnool Solar Park have been fully commissioned for generation capacity of 2400 MW solar power.

(f) The solar park scheme has been extended up to March, 2024 for completion of the parks.
